

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 05
IA Nos.204, 205, 222/2022,
553/2023, 154, 191, 241/2024 in
CP (IB) No.50/BB/2021

IN THE MATTER OF:

M/s. Urban Reserves (India) Pvt. Ltd. ... Petitioner
Vs.
M/s. Vijaya Steels Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 27.03.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For IAs 204, 205/2022 : Shri Tamoghna, Adv. for Respondent
For IA 553/2023 : Shri Varun Kasthuri, Adv. for Applicant/SRA
For the RP : Shri Chandramouli Prabhakar, Adv.

ORDER

IA No.154 of 2024:

1. This application has been filed by the RP of the Corporate Debtor seeking to take on record the 52nd Progress Report for the period from 16.01.2024 to 31.01.2024.
2. Heard the Ld. Counsel for the Applicant-RP.
3. In the circumstances and for the reasons stated in the Application, the instant Application is allowed by taking on record the 52nd Progress Report filed by the RP of the Corporate Debtor for the period from 16.01.2024 to 31.01.2024.
4. Accordingly, **IA No.154 of 2024 stands disposed of.**

IA No.191 of 2024:

1. This application has been filed by the RP of the Corporate Debtor seeking to take on record the 53rd Progress Report for the period from 01.02.2024 to 15.02.2024.
2. Heard the Ld. Counsel for the Applicant-RP.
3. In the circumstances and for the reasons stated in the Application, the instant Application is allowed by taking on record the 53rd Progress Report filed by the RP of the Corporate Debtor for the period from 01.02.2024 to 15.02.2024.
4. Accordingly, **IA No.191 of 2024 stands disposed of.**

IA No.241 of 2024:

1. This application has been filed by the RP of the Corporate Debtor seeking to take on record the 54th Progress Report for the period from 16.02.2024 to 29.02.2024.
2. Heard the Ld. Counsel for the Applicant-RP.
3. In the circumstances and for the reasons stated in the Application, the instant Application is allowed by taking on record the 54th Progress Report filed by the RP of the Corporate Debtor for the period from 16.02.2024 to 29.02.2024.
4. Accordingly, **IA No.241 of 2024 stands disposed of.**

CP (IB) No.50/BB/2021:

1. List the matter on **27.05.2024** along with other IAs.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
K. BISWAL
MEMBER (JUDICIAL)